

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5824  
ANSWERED ON:02.05.2013  
POWER THEFT  
Abdulrahman Shri

**Will the Minister of POWER be pleased to state:**

(a) whether the Government proposes to bring changes in the Electricity Act, 2003 to make stringent provisions for punishment for the offences like theft of power in the country; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) :No, Madam. Electricity Act, 2003, already provides for measures against theft of electricity which have been made more stringent through the amendments in the Act in 2007.

(b) :Does not arise in view of reply to (a) above.